# <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 271 OF 2017

## Dated: 17<sup>th</sup> December, 2018

## Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Hubli Electricity Supply Company Ltd. & Ors. Vs. Udupi Power Corporation Limited & Ors.			Appellant(s)
			Respondent(s)
Counsel for the Appellant(s) :	Mr. D. L. Chidanand		
Counsel for the Respondent(s) :	Ms. Molshree Bhatna	igar for	R-1

#### <u>ORDER</u>

Registry is directed not to show the name of Mr. Anand K. Ganesan for Respondent No.2.

Finally four weeks' time is granted to file objections, if any, by Respondent No.2 on or before 15.01.2019 after duly serving copy to the other side. Thereafter, rejoinder if any, be filed on or before 30.01.2019 after duly serving copy to the other side.

List the matter on 13.02.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Pr/pk